Department of Trade and Taxes Government of NCT of Delhi Vyapar Bhawan, IP Estate, New Delhi

No. F. 7 (433) /Policy-II/VAT/2012/211-222

Dated 18.06.2012

NOTIFICATION

I, Rajendra Kumar, Commissioner, Value Added Tax, Government of National Capital Territory of Delhi, in exercise of the powers conferred on me by virtue of sub-section (1) read with subsection (3) of section 70 of Delhi Value Added Tax Act, 2004, hereby order that the information in form T-1 shall henceforth be required to be submitted online within 48 hours after the movement of goods begins.

This notification shall come into force with immediate effect.

(Rajendra Kumar) Commissioner, Value Added Tax

Dated: 18.06.2012

No. F. 7 (433) /Policy-II/VAT/2012/211-222

Copy forwarded for information and necessary action to:-

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- 1. Pr. Secretary (Finance) Finance Department, Government of NCT of Delhi, Delhi Sachivalaya, New Delhi.
- 2. The Principal Secretary (GAD), Government of NCT of Delhi, Delhi Sachivalaya, New Delhi with one spare copy for publication in Delhi Gazette Part-IV (extraordinary) in today's date.
- 3. Principal Secretary to the Chief Minister, Government of NCT of Delhi, Delhi Sachivalaya, New Delhi.
- 4. Secretary-Cum-Commissioner, Food & Supplies Department, K-Block, Vikas Bhawan, I.P. Estate, New Delhi-2
- 5. All Special / Addl. / Joint Commissioners, Deptt. of Trade & Taxes, Vyapar Bhawan, I.P. Estate, New Delhi.
- 6. Addl. Commissioner (PR), Department of 'Trade & Taxes, Vyapar Bhawan, I.P. Estate, New Delhi to arrange to give wide publicity to this notification.
- 7. Programmer (EDP), Department of Trade and Taxes, Vyapar Bhawan, I.P. Estate, New Delhi to upload the notification on the website of the Department.
- 8. Deputy Director (Policy), Deptt. of Trade & Taxes, Vyapar Bhawan, I.P. Estate, New Delhi.
- 9. All VATOs / AVATOs Deptt. of Trade & Taxes, Vyapar Bhawan, I.P. Estate, New Delhi through their Zonal Incharge.
- 10. Registrar, Sales Tax Appellate Tribunal Deptt. of Trade & Taxes, Vyapar Bhawan, I.P. Estate, New Delhi.
- 11. President/Secretary, Sales Tax Bar Association (Regd.) Deptt. of Trade & Taxes, Vyapar Bhawan, I.P. Estate, New Delhi.
- 12. Guard File.

(T.C.Sharma) Value Added Tax Officer (Policy)